

ITEM NO.1724

COURT NO.6

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No.3062/2026

RAJESH KUMAR OBEROI

Petitioner(s)

VERSUS

STATE OF UTTARAKHAND

Respondent(s)

Date : 27-02-2026 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ALOK ARADHE  
[IN CHAMBER]

For Petitioner(s) : Mr. Yugansh Mittal, AOR (N/P)

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

1. None appears.
2. The matters stand adjourned.

(VIJAY KUMAR)  
ASTT. REGISTRAR-cum-PS

(MANOJ KUMAR)  
COURT MASTER (NSH)